

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:3974
ANSWERED ON:19.04.2000
CLEARANCE TO IRRIGATION PROJECTS
ALE NARENDRA

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the projects cleared, returned to the State Government of Andhra Pradesh and kept pending for clearance;
- (b) whether the projects returned to the State Government of Andhra Pradesh for modification etc. have been received back by the Union Government;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES

(SMT. BIJOYA CHAKRAVARTY)

- (a) The required information is given in the Statement enclosed.
- (b) No, Sir.
- (c) Does not arise.
- (d) Irrigation being a State subject the responsibility of planning, funding, execution and implementation of the projects lies with the State Government.

STATEMENT REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 3974 FOR ANSWER IN THE LOK SABHA ON 19.04.2000 REGARDING CLEARANCE OF IRRIGATION PROJECTS.

Project Accepted by Technical Advisory Committee subject to certain observations since December, 1991 Projects Returned to the Government of Andhra Pradesh the Government Projects under correspondence with the State

Major Projects

1. Pulichintala Irrigation Projects. Telegu Ganga Project Vamsadhara Project Phase-I Stage-II
2. Krishna Delta Sys. Modern. Canal Sri Sailam Left Bank
3. Bhima Lift Irrigation Galeru Nagari
4. Sriram Sagar Stage-II Polavaram Project

5. Flood Flow Canal from SRSP. Inchampally
6. Jurala Project Gundlakamma
7. Chagalnadu Lift Irrigation Project Godavari Delta System Modernisation
8. Vamsadhara Project Stage-II Phase-I Yeleru Reservoir
9. - Modernisation Pennar Delta System
10. - Veligonda Project

Medium

1. Pedderu Reservoir Janjhavati Valligallu Reservoir
2. Palemvagu Bahuda Barrage Suddavagu
3. Yerravagu Bhupatipalem Peddavagu
4. Surampalem Reservoir Scheme Peddagudda Kovvadakalva
5. - Modikuntavagu